

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010039/2023	SUDHAKAR MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 () //
2	BLAPL/0010040/2023	CHAKRADHARA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /584 /2023 () //
3	BLAPL/0010041/2023	MADAN MOHAN DASH @ NANDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BARIPADA TOWN /102 /2023 () //
4	BLAPL/0010042/2023	KAMAL BEHERA @ KAINTU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /214 /2021 () //
5	BLAPL/0010043/2023	BIKRI @ BIKRAM BREKBEDA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /10 /2011 () //
6	BLAPL/0010044/2023	RASMI RANJAN PATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 () //
7	BLAPL/0010045/2023	SUJAN SENAPATI VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /1245 /2020 () //
8	BLAPL/0010046/2023	AKHAYA KUMAR SAHOO VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	CUTTACK SADAR /327 /2020 () //
9	BLAPL/0010047/2023	MANAS KUMAR BEHERA VS STATE OF ODISHA	S. SUDHANSU KUMAR SUBUDHI VS	MAHILA P.S.(BBSR) /106 /2023 () //
10	BLAPL/0010048/2023	MUNA @ KHIROD MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /564 /2023 () //
11	BLAPL/0010049/2023	BABINI HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /100 /2022 () //

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12	BLAPL/0010050/2023	SIBA MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /88 /2022 () //
13	BLAPL/0010051/2023	NIRANJAN BASANI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KALIMELA /202 /2023 () //
14	BLAPL/0010052/2023	SAIRAM NATHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KALIMELA /202 /2023 () //
15	BLAPL/0010053/2023	BIPIN BARAL VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	KHALLIKOTE /584 /2023 () //
16	BLAPL/0010054/2023	KAILASH CHETTY VS STATE OF ODISHA	ARJEET MISHRA VS	SUNABEDA /175 /2022 () //
17	BLAPL/0010055/2023	JAYANT NAIK @ JITU VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	BANKI /257 /2023 () //
18	BLAPL/0010056/2023	ASHISH LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
19	BLAPL/0010057/2023	PRAFULLA BEHERA @ KULU VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /108 /2020 () //
20	BLAPL/0010058/2023	JUGEN PATEL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /127 /2022 () //
21	BLAPL/0010059/2023	MANGULI BHUMIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
22	BLAPL/0010060/2023	SAMEER MAALIK @ PANDRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /58 /2023 () //
23	BLAPL/0010061/2023	RAMESH JENA	AKASH BHUYAN	PARADEEP MODEL /242 /2023

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		VS	VS	()
24	BLAPL/0010062/2023	STATE OF ODISHA LALITA HARJAN	JULU KHANSAMA	// CHITRAKONDA /135 /2023
		VS	VS	()
25	BLAPL/0010063/2023	STATE OF ODISHA HALADHAR PUJARI	MANAS KUMAR CHAND	// CHITRAKONDA /127 /2021
		VS	VS	()
26	BLAPL/0010064/2023	STATE OF ODISHA SANJAY ORAM	RAMANI KANTA PATTANAIAK	// HATIBARI /87 /2022
		VS	VS	()
27	BLAPL/0010065/2023	STATE OF ODISHA ALTAH HUSSAIN	RAMANI KANTA PATTANAIAK	// RAGHUNATHPALI /254 /2021
		VS	VS	()
28	BLAPL/0010066/2023	STATE OF ODISHA BISWANATH GOND	UMAKANTA BARIK	// KUNDEI /33 /2023
		VS	VS	()
29	BLAPL/0010067/2023	STATE OF ODISHA BITTU YADAV	BIJAYA KUMAR RAGADA	// / /0
		VS	VS	()
30	BLAPL/0010068/2023	STATE OF ODISHA SATRUGHAN JUED	PRATYUSHA NAIDU	// BOLANGIR SADAR /81 /2023
		VS	VS	()
31	BLAPL/0010069/2023	STATE OF ODISHA MADAN JENA	SOUBHAGYA SWAIN	// SOSO /32 /2023
		VS	VS	()
32	BLAPL/0010070/2023	STATE OF ODISHA HALADHAR PUJARI	MANAS KUMAR CHAND	// CHITRAKONDA /129 /2021
		VS	VS	()
33	BLAPL/0010071/2023	STATE OF ODISHA BINDU SINGH @ SONA	DEBASIS SWAIN	// CYBER CRIME AND E.O, BALASORE /13 /2023
		VS	VS	()
34	BLAPL/0010072/2023	STATE OF ODISHA PINTUA @ PINTU BEHERA	BHABANI SHANKAR DASPARIDA	// BHUBAN /444 /2022
		VS	VS	()

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35	BLAPL/0010073/2023	STATE OF ODISHA JITENDRA DURGA VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /253 /2023 ()
36	BLAPL/0010074/2023	STATE OF ODISHA KALIA GOCHHI VS	PRAVASH CHANDRA JENA VS	// CUTTACK SADAR /405 /2022 ()
37	BLAPL/0010075/2023	STATE OF ODISHA SANTOSH BADASETH @ TUMUKA VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /171 /2022 ()
38	BLAPL/0010076/2023	STATE OF ODISHA KHAGESWAR PUTEI VS	JNYANANANDA PANDA VS	// SPL.TASK FORCE /14 /2023 ()
39	BLAPL/0010077/2023	STATE OF ODISHA R. HARIKRISHNA REDDY VS	ABHISHEK DASH VS	// GOLANTHARA (BERHAMPUR) /179 /2021 ()
40	BLAPL/0010078/2023	STATE OF ODISHA DAMBARU MUNDA VS	KABERI MOHANTY VS	// PATNAGARH /196 /2018 ()
41	BLAPL/0010079/2023	STATE OF ODISHA HALADHAR PUJARI VS	MANAS KUMAR CHAND VS	// CHITRAKONDA /131 /2021 ()
42	BLAPL/0010080/2023	STATE OF ODISHA MADAN SANDH VS	KABERI MOHANTY VS	// PATNAGARH /157 /2019 ()
43	BLAPL/0010081/2023	STATE OF ODISHA PANCHANAN MALLIK VS	KABERI MOHANTY VS	// PATNAGARH /219 /2019 ()
44	BLAPL/0010082/2023	STATE OF ODISHA SANATAN BAGARTY VS	KABERI MOHANTY VS	// SAINTALA /49 /2017 ()
45	BLAPL/0010083/2023	STATE OF ODISHA SANTOSH KHARSEL VS STATE OF ODISHA	KABERI MOHANTY VS	// BELPARA /104 /2019 () //

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46	BLAPL/0010084/2023	BALAKRUSHNA BARIHA VS STATE OF ODISHA	KABERI MOHANTY VS	LARAMBA /52 /2018 () //
47	BLAPL/0010085/2023	HALADHAR PUJARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHITRAKONDA /133 /2021 () //
48	BLAPL/0010086/2023	MANJULATA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
49	BLAPL/0010087/2023	SARAT KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	KENDRAPARA SADAR /325 /2023 () //
50	BLAPL/0010088/2023	SANKAR @ SUKRA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /57 /2022 () //
51	BLAPL/0010089/2023	DAKA BHUYAN VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /226 /2021 () //
52	BLAPL/0010090/2023	BIGHNARAJ SARAF VS STATE OF ODISHA	BANKIM CHANDRA NANDA VS	TUSRA /80 /2015 () //
53	BLAPL/0010091/2023	AMIT KUMAR SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAIDYANATHPUR /223 /2023 () //
54	BLAPL/0010092/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
55	BLAPL/0010093/2023	KARTIK CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	SADASHIS DASH VS	/ /0 () //
56	BLAPL/0010094/2023	TUNA DANGA VS STATE OF ODISHA	AMIT KUMAR NATH VS	KIAKATA /45 /2023 () //
57	BLAPL/0010095/2023	RAMESH MEHER	BISWAJIT RANJAN TRIPATHY	DHENKANAL SADAR /584 /2023

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		VS	VS	()
58	BLAPL/0010096/2023	STATE OF ODISHA NILAKANTHA PANGI	TUKUNA KUMAR MISHRA	// PADWA /78 /2023
		VS	VS	()
59	BLAPL/0010097/2023	STATE OF ODISHA ASTIK NAIK	AMULYA RATNA PANDA	// / /0
		VS	VS	()
60	BLAPL/0010098/2023	STATE OF ODISHA DAMBARU NAYAK	AMULYA RATNA PANDA	// / /0
		VS	VS	()
61	BLAPL/0010099/2023	STATE OF ODISHA PRASANT MAJHI	TUKUNA KUMAR MISHRA	// PADMAPUR /65 /2022
		VS	VS	()
62	BLAPL/0010100/2023	STATE OF ODISHA JALANDRA DAS	BHABANI SANKAR DAS	// KODALA /298 /2023
		VS	VS	()
63	BLAPL/0010101/2023	STATE OF ODISHA CHAINA KHILAR	JAJATI KESHARI KHUNTIA	// BALASORE SADAR /236 /2020
		VS	VS	()
64	BLAPL/0010102/2023	STATE OF ODISHA HEMANTA SAHU	PRASANNA KUMAR SAMANTARA	// LOISINGHA(BOLANGIR) /174 /2023
		VS	VS	()
65	BLAPL/0010103/2023	STATE OF ODISHA SUKUMAR BARIK	TAPAS KUMAR ACHARYA	// / /0
		VS	VS	()
66	BLAPL/0010104/2023	STATE OF ODISHA BIDYADHAR ROUT	BISWA RANJAN NAYAK	// MARINE PS AT BALARAMGADI /3 /2021
		VS	VS	()
67	BLAPL/0010105/2023	STATE OF ODISHA IFTEKAR ASIF KHAN	BIJAYA KUMAR RAGADA	// EOW,BHUBANESWAR /16 /2023
		VS	VS	()
68	BLAPL/0010106/2023	STATE OF ODISHA SEIKH ASHIQ	SYED IQBAL	// BADABAZAR /272 /2023
		VS	VS	()

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69	CMAPL/0000645/2023	STATE OF ODISHA BIJAYA KETAN JENA VS	adv. VS	// // 0
70	CMAPL/0000646/2023	STATE OF ODISHA PRADIPTA@PRADEEPTA KUMAR DASH VS	MAHESWAR MOHANTY VS	// // 0
71	CMAPL/0000647/2023	UPENDRA NATH DASH EE(ELECTRICAL), TPCODL, KENDRAPARA ELECTRIC VS	DEB DASTIDAR MOHANTY VS	// // 0
72	CMAPL/0000648/2023	SABITRI DEVI EDUCATION TRUST MITALI MADHUMITA SAHANI VS	ADV VS	// // 0
73	CMAPL/0000649/2023	SATISH KUMAR PAL HAREKRUSHNA PANDA VS	ADV VS	// // 0
74	CMAPL/0000650/2023	STATE OF ODISHA SATYADEEP BARAL VS	SIDHESWAR RATH VS	// // 0
75	CMAPL/0000651/2023	SOUMYA SUCHARITA MOHANTY JAYARAMA BHOI VS	ADV. VS	// // 0
76	CMP/0001013/2023	COMMNR. CUM SECY. TO GOVT., WATER RESOURCES DEPT. ABANI KUMAR PANDA VS	BISWAJIT MOHAPATRA VS	// // 0
77	CMP/0001014/2023	RAJKISHORE PANDA BINODINI SAHOO VS	KANONBALA ROY CHOUDHURY VS	// // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
78	CMP/0001015/2023	TAHASILDAR, CUTTACK SURESH KUMAR DAS VS	AMIT PRASAD BOSE VS	// // 0
79	CMP/0001016/2023	MANJURANI BHUYAN MANJULATA TRIPATHY VS	BIBEKANANDA BHUYAN VS	// // 0
		ASHOK KUMAR SATPATHY		//

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80	CMP/0001017/2023	SUKANTA NAYAK VS KANHU CHARAN @ KANHEI NAYAK	AMIT PRASAD BOSE VS	// 0 //
81	CMP/0001018/2023	ORISSA FINANCIAL CORPORATION, CUTTACK VS M/S HOTEL ASHIRBAD, MAYURBHANJ	ABINASH ROUTRAY VS	// 0 //
82	CMP/0001019/2023	ORISSA STATE FINANCIAL CORPORATION, CUTTACK VS M/S HOTEL ASHIRBAD, MAYURBHANJ	ABINASH ROUTRAY VS	// 0 //
83	CMP/0001020/2023	SANJAYA KUMAR MISHRA VS PREMALA TTA SWAIN	BIKRAM CHANDRA GHADEI VS	// 0 //
84	CMP/0001021/2023	ANKITA AGARWAL VS SUDARSHAN KARNAYA	SWAYAMJIT ROUT VS	// 0 //
85	CONTC/0006570/2023	DR. DAYANIDHI SINGH VS NARAHARI SETHI	ADV. VS	// 0 //
86	CONTC/0006571/2023	SRI SRI RAVISHANKAR VIDYA MANDIR, DHENKANAL VS VISHWANATH G.R., AXIS BANK LTD.	ADV. VS	// 0 //
87	CONTC/0006572/2023	DHARITRI DAS VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
88	CONTC/0006573/2023	SUJIT KUMAR JENA VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV VS	// 0 //
89	CONTC/0006574/2023	SHIBA MALLIK VS LALIT KUMAR LUHA, SUB COLLECTOR , BARGARH	ADV VS	// 0 //
90	CONTC/0006575/2023	SUDARSAN DAS VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV VS	// 0 //
91	CONTC/0006576/2023	NATABAR DEY	ADV	//

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		VS	VS	0
92	CONTC/0006577/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY SANGANERIA		//
		VS	VS	0
93	CONTC/0006578/2023	ER. MANORANJAN MISHRA, THE CHAIRMAN OF THE COMMITTEE, THE CHIEF ENG. AND ENG. IN CHIEF(CIVIL) RITA ROY	ADV	//
		VS	VS	0
94	CONTC/0006579/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. JYOTSNA ROY	ADV	//
		VS	VS	0
95	CONTC/0006580/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. KRUSHNA CHANDRA BEHERA	SANDHYARANI PANI	//
		VS	VS	0
96	CONTC/0006581/2023	ARAVIND AGRAWAL, COMMISSIONER-CUM-SECRETARY, DEPTT. OF HIGHER EDUCATION DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY SANGANERIA		//
		VS	VS	0
97	CONTC/0006582/2023	SARABENDU SUTAR, THE SUPERINTENDING ENG., RURAL WORKS DIVISION NO.II, GANJAM JITENDRA KUMAR SAHOO	SONITA BISWAL	//
		VS	VS	0
98	CONTC/0006583/2023	ASWATHY S., I.A.S KESHAB CHANDRA NAYAK	ADV	//
		VS	VS	0
99	CONTC/0006584/2023	ASWATHY S, I.A.S. BINOD BIHARI PRADHAN	ADV	//
		VS	VS	0
100	CONTC/0006585/2023	ASWATHY S, I.A.S. NARAYAN MAJHI	ADV	//
		VS	VS	0
101	CONTC/0006586/2023	ASWATHY S, I.A.S. SAYED ZSAHURUL HAQUE	GOURI KUMAR RATH	//
		VS	VS	0
102	CONTC/0006587/2023	ASWATHY S., IAS HERMAN LAKRA	ADV	//
		VS	VS	0

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103	CONTC/0006588/2023	ASWATHY S, I.A.S. NIRUPAMA DAS ADHIKARI VS	DEEPAK KUMAR PANI VS	// // ()
104	CONTC/0006589/2023	ASWATHY S., I.A.S. SARAT KUMAR PATRA VS	adv. VS	// // ()
105	CONTC/0006590/2023	DATTATRAYA BHAUSAHEB SHINDE, IAS SUBHASH CHANDRA MOHANTA VS	ADV VS	// // ()
106	CONTC/0006591/2023	DR. NIRANJAN MISHRA, DIRECTOR P.H.O, ODISHA RASHMI RANJAN DAS VS	ADV VS	// // ()
107	CONTC/0006592/2023	MANORANJAN MISHRA, ENGINEER IN CHIEF, WORKS DEPT., BBSR PRASANTA KUMAR SAMAL VS	ADV VS	// // ()
108	CRLA/0000985/2023	SIDHESWAR BALIRAM BONDER, I.A.S PUSPANJALEE CHHURA VS	RAJESH KUMAR MAHAPATRA VS	// SINDHIKELA PS /71 /2022 ()
109	CRLA/0000986/2023	STATE OF ODISHA SANGRAM SWAIN VS	BHABANI SHANKAR DASPARIDA VS	// MARSHAGHAI /267 /2020 ()
110	CRLA/0000987/2023	STATE OF ODISHA BICHITRANANDA DAS VS	JAJATI KESHARI KHUNTIA VS	// EOW,BHUBANESWAR /12 /2013 ()
111	CRLA/0000988/2023	STATE OF ODISHA SACHIDA BARIK @ PREMALU VS	SARAT KUMAR JENA VS	// BHEDEN /30 /2015 ()
112	CRLA/0000989/2023	STATE OF ODISHA RAMESH KUMBHAR VS	SANTOSH KUMAR NANDA VS	// TARBHA /50 /2013 ()
113	CRLMA/0000350/2023	STATE OF ODISHA ANIRUDHA PATNAIK VS SANKARLAL AGRAWALLA	ADV VS	// // / /0 () //

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114	CRLMC/0004013/2023	ASWINI KUMAR DASH@CHINTU@CHITU VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIKUDA /424 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001384/2023
115	CRLMC/0004014/2023	AYUSH AKHILESH BEHERA@ AYUSH BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	THELKOLOI PS /30 /2023 () //
116	CRLMC/0004015/2023	JAIDEEP DAS GUPTA VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHILA P.S.(BBSR) /136 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0006307/2022
117	CRLMC/0004016/2023	KALU CHARAN SAHU@KALIA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /176 /2019 () //
118	CRLMC/0004017/2023	SANJITA DEBNATH VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	M.V.79 /43 /2018 A.D.J.,MALKANGIRI(Malkangiri) CT/0000045/2019
119	CRLMC/0004018/2023	MANORANJAN BEHERA@ MANUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAKA P.S. /184 /2023 () //
120	CRLMC/0004019/2023	PURNA CHANDRA SETHI VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BHADRAK RURAL /464 /2020 () //
121	CRLMC/0004020/2023	PRITIMAYEE ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 S.D.M., ANANDAPUR(Kendujhar) CMC/0000128/2023
122	CRLMC/0004021/2023	GUMPU RAJU @ GUMPU GOPAL RAJU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /6 /2021 () //
123	CRLMC/0004022/2023	SAROJ PANI VS STATE OF ODISHA	PITAMBAR JENA VS	PIPLI /543 /2022 () //
124	CRLMC/0004023/2023	SARAT CHANDRA BISWAL VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	SARANAKUL /121 /2023 () //
125	CRLMC/0004024/2023	SUSHIL KUMAR MAJHI @ MANTRI @ SUSHIL MAJHIRAMDAS ACHARY		BAMUNIGAM /52 /2023

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0004025/2023	SISULA PRADHAN	BISWA KUMAR MISHRA	/ /0
		VS	VS	()
		SIBA PRADHAN		//
127	CRLMC/0004026/2023	PRADEEP@ PRADIP KUMAR MOHANTY	DEBASIS PANDA	VIGILANCE PS (BERHAMPUR) /27 /2001
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
128	CRLMC/0004027/2023	BHOLA MAJHI	SWAYAMPRAVA DASH	BOLANGIR SADAR /215 /2015
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0004028/2023	SUNIL MUNDA	SIDHARTHA DAS	BARBIL /83 /2022
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0004029/2023	SUSHANTA KUMAR BEHERA @ RUSIA	SARBESWAR BEHERA	NAYAGARH SADAR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0004030/2023	SHRUTIDHARA ARYA @ SRUTIDHAR ARYA	HARIPAD MOHANTY	MARKAT NAGAR /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0004031/2023	UDAYA CHOUDHURY	SATYABRATA PANDA	AINTHAPALI /105 /2017
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0004032/2023	PRAKASH RANA@PRAKASH KUMAR RANA	SATYABRATA PANDA	AINTHAPALI /105 /2017
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0004033/2023	NEPAL PODH	PRATYUSHA NAIDU	BHEDEN /207 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0004034/2023	AYUSH MANISH THAKER	BHARATI DASH	JHARSUGUDA /271 /2022
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0004035/2023	PRANABANDHU ROUT	SUSANTA KUMAR ROUT	PARJANG /5 /2021
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004036/2023	STATE OF ODISHA SAMIR RANJAN DAS @ SAMIR DAS VS	SUBASH CHANDRA ROUTRAY VS	// KANIHA /82 /2022 ()
138	CRLMC/0004037/2023	STATE OF ODISHA CHHABENDRA DALAI VS	SUNIL KUMAR PANDA VS	// JENAPUR /72 /2014 ()
139	CRLMC/0004038/2023	STATE OF ODISHA MOHAN NAGABANSHA VS	ASHOK DAS VS	// PARLAKHEMUNDI /147 /2021 ()
140	CRLMC/0004039/2023	STATE OF ODISHA LAXMIDHAR KHUNTIA VS	SATYABRATA MAHAPATRA VS	// BANAPUR P.S. /67 /1997 ()
141	CRLMC/0004040/2023	STATE OF ODISHA AJIT KUMAR BHATRA VS	PANCHANAN PANIGRAHI VS	// RAYAGADA G.R.P. /209 /2009 ()
142	CRLMC/0004041/2023	STATE OF ODISHA CHANDAN MALIK @ CHANDAN KUMAR MALIK VS	SATYABRATA MAHAPATRA VS	// PATKURA /286 /2016 ()
143	CRLMC/0004042/2023	STATE OF ODISHA PRAPHULA KUMAR BARIK VS	ACHYUTANANDA PATTANAİK VS	// DHAMNAGAR /109 /2022 ()
144	CRLMC/0004043/2023	STATE OF ODISHA JITENDRA KUMAR NAYAK@JITAN@JITEN VS	ACHYUTANANDA PATTANAİK VS	// BHADRAK RURAL /476 /2020 ()
145	CRLMC/0004044/2023	STATE OF ODISHA SANJAY BARIK VS	BHABANI SANKAR DAS VS	// BALASORE SADAR /97 /2017 ()
146	CRLMC/0004045/2023	STATE OF ODISHA RANJAN KUMAR SAHOO VS	DEEPAK RANJAN PARIDA VS	// KHARABEL NAGAR P.S. /283 /2023 ()
147	CRLMC/0004046/2023	STATE OF ODISHA PAHALI @ PRATAP SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// BARANGA /28 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004047/2023	BARENDRA GIRI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SINGLA /53 /2020 () //
149	CRLMP/0001753/2023	SANJEEB KUMAR NAYAK VS SMITA ADHIKARI	KSHIROD KUMAR ROUT VS	/ /0 () //
150	CRLMP/0001754/2023	CHITTA RANJAN SINGH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
151	CRLMP/0001755/2023	NANDINIMAYEE MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 () //
152	CRLMP/0001756/2023	SUBHASHREE SAHOO VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	/ /0 () //
153	CRLMP/0001757/2023	BIPRA MALIK VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	/ /0 () //
154	CRLMP/0001758/2023	ARCHANA DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	/ /0 () //
155	CRLMP/0001759/2023	SATYABAN ROUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	/ /0 () //
156	CRLMP/0001760/2023	FAKIRMOHAN SAHU VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	/ /0 () //
157	CRLMP/0001761/2023	SUBHASIS KALIA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 () //
158	CRLREV/0000464/2023	NIRANJAN RANA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BALIANTA P.S. /210 /2021 () //
159	CRLREV/0000465/2023	RAJENDRA KUMAR PANIGRAHI	SANJIB KUMAR BHANJADEO	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CRP/000032/2023	SUBHRASMITA RATH JOGENDRA PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
161	CRP/000033/2023	HARACHANDI THAKURANI MARFAT, PURI RAMESH CHANDRA NATH SHARMA	SHAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
162	FAO/0000405/2023	SUDHANSHU SEKHAR NATH SHARMA D.M., M/S. ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	//
		VS	VS	0
163	FAO/0000406/2023	DINABANDHU@BABAJI CHARAN BAL GOVERNING BODY OF SARASWATI SANSKRIT MAHANSI, KANAKPUR, MONKIN, BARTI, JAGATSINGHPUR	SUBRAT K. DUTTA	//
		VS	VS	0
164	ITA/0000086/2023	MADHAB CHANDRA MALLICK PRINCIPAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)	//
		VS	VS	0
165	MACA/0000837/2023	RIDHI BAGARIA SUKANTI MALLICK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
166	MACA/0000838/2023	SIKHARANI GIRI DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	SUBRAT K. DUTTA	//
		VS	VS	0
167	MACA/0000839/2023	PADIDAPU VENKATA RAMANA DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.	ROHINI CHANDRA SAHOO 1	//
		VS	VS	0
168	MACA/0000840/2023	BINITA TOPNO D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
169	MACA/0000841/2023	KUSA MILIKA MANAGER (LEGAL), RELIANCE GENERAL INSURANCE COMPANY LTD.	P. DUTTA	//
		VS	VS	0
170	MACA/0000842/2023	NAMITA MISHRA MAGMA HDI GENERAL INSURANCE COMPANY LTDG.P. DUTTA		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0000843/2023	CHANDRAKANTI GHIBHELA MANAGER (LEGAL), SHRIRAM G.I.CO. LTD. VS SADHU CHARAN SAHOO	ADAM ALI KHAN VS	// // 0 //
172	RPFAM/0000286/2023	NIRAKAR BEHERA VS PRATIMA BEHERA	JYOTIRMAYA SAHOO VS	// 0 //
173	RSA/0000376/2023	SUNADEI SA VS COLLECTOR, KALAHANDI	DHANANJAYA MUND VS	// 0 //
174	RVWPET/0000351/2023	STATE OF ODISHA VS M/S. ULTRATECH CEMENT LTD.	PRAVAT KU. MUDULI, A.G.A VS	// 0 //
175	TRP(C)/0000283/2023	RASHMITA NAG VS BINAY BHUSAN BIBHAR	BISWAJIT MOHAPATRA VS	// 0 //
176	TRP(C)/0000284/2023	PUJA SINGH @ BHANJA VS AMARENDRA BHANJA	PRATAP KUMAR NAYAK VS	// 0 //
177	TRP(C)/0000285/2023	SNEHA PRIYA BEHERA VS BISWA MOHAN SENAPATI	SHRADHASHREE ROUSTRAY VS	// 0 //
178	WA/0002226/2023	CHASMIARA BEGUM VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
179	WA/0002227/2023	BABAJI SAHOO VS NTPC LTD.	KISHORE KUMAR JENA VS	// 0 //
180	WA/0002228/2023	STATE OF ODISHA VS DHIREN KUMAR MOHAPATRA	LALATENDU SAMANTARAY, A.G.A VS	// 0 //
181	WA/0002229/2023	STATE OF ODISHA VS RENUBALA MOHANTY	LALATENDU SAMANTROY, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0002230/2023	RAMESH CHANDRA ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
183	WA/0002231/2023	STATE OF ODISHA VS JAGANNATH SATAPATHY	LALATENDU SAMANTARAY,A.G.A VS	// 0 //
184	WA/0002232/2023	STATE OF ODISHA VS PADMARANJAN BEBARTA	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
185	WA/0002233/2023	STATE OF ODISHA VS DHANANJAYA SETHI	Y.S.P. BABU,A.G.A VS	// 0 //
186	WA/0002234/2023	STATE OF ODISHA VS DAMODAR MISHRA	Y.S.P. BABU,A.G.A VS	// 0 //
187	WA/0002235/2023	STATE OF ODISHA VS JUGAL CHARAN PRADHAN	ANAND PRAKASH DAS,A.S.C VS	// 0 //
188	WP(C)/0028887/2023	BIBHUTI BHUSAN SWAIN VS STATE OF ORISSA	SURYAKANTA DASH VS	// 0 //
189	WP(C)/0028888/2023	PRITI RANJAN SAMAL VS THE PRINCIPAL ACCOUNTANT GENERAL, ODISHA	DEVI PRASAD DASH VS	// 0 //
190	WP(C)/0028889/2023	PRATAP CHANDRA BHUYAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
191	WP(C)/0028890/2023	SHOBHAKAR SINGHA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
192	WP(C)/0028891/2023	RANJIT DANDPAT VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
193	WP(C)/0028892/2023	DIPANJALI MOHANTY	BISHNU CHARAN SAHU 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0028893/2023	STATE OF ODISHA BIJAYA KUMAR PARIDA	NARENDRA KUMAR DAS	//
		VS	VS	0
195	WP(C)/0028894/2023	SECY., OPSC, CUTTACK BUDU DASH	TRILOCHAN NANDA	//
		VS	VS	0
196	WP(C)/0028895/2023	STATE OF ODISHA DEBA KUMAR DEY	AMIT PATTNAIK	//
		VS	VS	0
197	WP(C)/0028896/2023	STATE OF ODISHA ADHIKARI PRADHAN	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
198	WP(C)/0028897/2023	STATE OF ODISHA ADHIKARI PRADHAN	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
199	WP(C)/0028898/2023	STATE OF ODISHA PARIKSHITA PATTANAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
200	WP(C)/0028899/2023	STATE OF ODISHA RAJEEB KUMAR KALIA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
201	WP(C)/0028900/2023	STATE OF ODISHA NARAYAN DAS	NIRANJAN PANDA	//
		VS	VS	0
202	WP(C)/0028901/2023	STATE OF ODISHA ADHIKARI PRADHAN	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
203	WP(C)/0028902/2023	STATE OF ODISHA KISHORE SETHI	NIRANJAN PANDA	//
		VS	VS	0
204	WP(C)/0028903/2023	STATE OF ODISHA MANAS SETHI	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0028904/2023	STATE OF ODISHA GOPAL DAS VS	NIRANJAN PANDA VS	// // ()
206	WP(C)/0028905/2023	STATE OF ODISHA SACHIDANANDA DWIVEDY VS	SATYAJIT MOHAPATRA VS	// // ()
207	WP(C)/0028906/2023	STATE OF ODISHA SANJEEB KUMAR DWIVEDY VS	SATYAJIT MOHAPATRA VS	// // ()
208	WP(C)/0028907/2023	STATE OF ODISHA BAISHNABA MAHANTA VS	PRADEEP KUMAR DAS VS	// // ()
209	WP(C)/0028908/2023	MD, PUNJAB NATIONAL BANK, NEW DELHI KRUSHNA CHANDRA MAJHI VS	KEDAR CHANDRA SARANGI VS	// // ()
210	WP(C)/0028909/2023	STATE OF ODISHA PRADIP KUMAR SAHU VS	PRASANTA KUMAR MISHRA VS	// // ()
211	WP(C)/0028910/2023	STATE OF ODISHA BANASHREE BHUYAN VS	PRANAB KUMAR SAMANTRAY VS	// // ()
212	WP(C)/0028911/2023	STATE OF ODISHA HARPRIYA MISHRA VS	PRASANTA KUMAR MISHRA VS	// // ()
213	WP(C)/0028912/2023	STATE OF ODISHA SHIRA MAJHI VS	KRISHNA CHANDRA SAHU VS	// // ()
214	WP(C)/0028913/2023	STATE OF ODISHA SANJAY KUMAR LENKA VS	BIPIN KUMAR NAYAK VS	// // ()
215	WP(C)/0028914/2023	STATE OF ODISHA BIJAY KUMAR MANDAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0028915/2023	SUMITA GOND VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
217	WP(C)/0028916/2023	M/S. JAIN ROAD CARRIER PVT. LTD., BBSR VS ADDL. COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	KAJAL SAHOO VS	// 0 //
218	WP(C)/0028917/2023	PREMANANDA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
219	WP(C)/0028918/2023	JAMINI KANTA SHAW VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
220	WP(C)/0028919/2023	PADMA LOCHAN JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
221	WP(C)/0028920/2023	BHAGIRATHI SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
222	WP(C)/0028921/2023	GOURI PRASAD SAMAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
223	WP(C)/0028922/2023	AJAMIL BERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
224	WP(C)/0028923/2023	BYASDEV PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
225	WP(C)/0028924/2023	TARUN KUMAR SAMAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
226	WP(C)/0028925/2023	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
227	WP(C)/0028926/2023	AVIMANYU PRADHAN	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0028927/2023	STATE OF ODISHA HIMANSU KUMAR DAS	SATYAJIT SAMAL	//
		VS	VS	0
229	WP(C)/0028928/2023	STATE OF ODISHA ASHOK KUMAR SUNDARAY	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
230	WP(C)/0028929/2023	STATE OF ODISHA SUBASH CHANDRA NAYAK	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
231	WP(C)/0028930/2023	STATE OF ODISHA DHIRAMANI LENKA	DHANESWAR BEHERA	//
		VS	VS	0
232	WP(C)/0028931/2023	STATE OF ODISHA CHINARYSUBARAO PATRA	GYAN RANJAN NAYAK	//
		VS	VS	0
233	WP(C)/0028932/2023	STATE OF ODISHA GOPABANDHU DEVELOPMENT SOCIETY, BBSR	KRUSHNA CHANDRA DASH	//
		VS	VS	0
234	WP(C)/0028933/2023	STATE OF ODISHA SIDHARTHA PRUSTY	SAILABALA JENA	//
		VS	VS	0
235	WP(C)/0028934/2023	STATE OF ODISHA MAKARANDA BISOI	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
236	WP(C)/0028935/2023	STATE OF ODISHA SHIBA NARAYAN MISHRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
237	WP(C)/0028936/2023	STATE OF ODISHA DR. ABHISEK UPADHYAY	IN PERSON	//
		VS	VS	0
238	WP(C)/0028937/2023	ODISHA INFORMATION COMMISSION MAHESH PRASAD RAY	RAMDAS ACHARY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0028938/2023	STATE OF ODISHA SONALI JENA VS UNION OF INDIA	DHANOJ KUMAR SAHOO VS	// // 0 //
240	WP(C)/0028939/2023	SAGAR DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
241	WP(C)/0028940/2023	RAMA CHANDRA SAHOO VS DIRECTOR, MUNICIPAL ADMINISTRATION, BBSR	BANABIHARI RAY VS	// 0 //
242	WP(C)/0028941/2023	MAMATA DASH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
243	WP(C)/0028942/2023	GEETANJALI NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
244	WP(C)/0028943/2023	MANAS RANJAN SABAR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
245	WP(C)/0028944/2023	KAMALA MUDULI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
246	WP(C)/0028945/2023	PRADEEP MOHANTA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
247	WP(C)/0028946/2023	FAGUNATH MALIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
248	WP(C)/0028947/2023	TIRA NAG VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
249	WP(C)/0028948/2023	AJIT KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR GUPTA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0028949/2023	GANESWAR BEHERA VS THE COMMANDANT 110 BMCRPF MODERN RISE MILL LATPORA NH ROAD 44, KASHMIR	TRILOCHAN DASH VS	// 0
251	WP(C)/0028950/2023	RAJESH KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR GUPTA VS	// 0
252	WP(C)/0028951/2023	NILAMBAR KHARA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0
253	WP(C)/0028952/2023	NIRANJAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
254	WP(C)/0028953/2023	PATITAPABAN PARIDA VS THE SUPDT. OF POLICE, KENDRAPARA	BIJAY KUMAR MOHANTY VS	// 0
255	WP(C)/0028954/2023	UGRI MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0
256	WP(C)/0028955/2023	PRAVANJAN PALAI VS ODISHA GRAMYA BANK, BBSR	BIMBISAR DASH VS	// 0
257	WP(C)/0028956/2023	SARASWATI SHISHU VIDYA MANDIR, COLLEGE SQUARE, KENDRAPARA VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	AMIT KUMAR GUPTA VS	// 0
258	WP(C)/0028957/2023	M/S. MAA MANGALA CONSTRUCTION, JAGATSINGHPUR VS JOINT COMMNR. OF STATE TAX CT AND GST TERRITORIAL RANGE, CUTTACK	PUSHREE TRIPATHY VS	// 0
259	WP(C)/0028958/2023	M/S. MAA MANGALA CONSTRUCTION, JAGATSINGHPUR VS JOINT COMMNR. OF STATE TAX CT AND GST TERRITORIAL RANGE, CUTTACK	PUSHREE TRIPATHY VS	// 0
260	WP(C)/0028959/2023	SURYA NARAYAN PATRA VS THE UNIT HEAD, UPPER INDRAVATI HYDRO ELECTRIC PROJECT, KALAHANDI	UMESH CHANDRA BEHURA VS	// 0
261	WP(C)/0028960/2023	KUMAR MAJHI	SIBA PRASAD PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		MCL, BURLA		//
262	WP(C)/0028961/2023	ASHIS KUMAR PANDA	GOKULANANDA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028962/2023	MANGAL AMAT	SIBA PRASAD PATRA	//
		VS	VS	0
		MCL, BURLA		//
264	WP(C)/0028963/2023	PRASANTA KUMAR SUNDARAY	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028964/2023	MALI KARTA	SIBA PRASAD PATRA	//
		VS	VS	0
		MCL, BURLA		//
266	WP(C)/0028965/2023	RABINDRA MOHAN SENAPATI	PRASANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0028966/2023	RAMESH KUMAR PATI	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028967/2023	ARUNA MANJARI RAY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
269	WP(C)/0028968/2023	BIBHU DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		USHA SAMAL		//
270	WP(C)/0028969/2023	BICHITRA KUMAR NAYAK	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028970/2023	MADHUSUDAN PADHI	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0028971/2023	ABHAYA KUMAR BARIK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0028972/2023	THE STATE OF ODISHA GITANJALI BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
274	WP(C)/0028973/2023	STATE OF ODISHA BASUDEV BISWAL VS	SUBHENDU KUMAR NAYAK VS	// // 0
275	WP(C)/0028974/2023	THE STATE OF ODISHA JAGABANDHU DASH VS	GOPINATH MISHRA VS	// // 0
276	WP(C)/0028975/2023	COLLECTOR, MALKANGIRI PRADIP KUMAR BEHERA VS	BALARAM BEHERA VS	// // 0
277	WP(C)/0028976/2023	STATE OF ODISHA RAMA CHANDRA BEHERA VS	SUBHENDU KUMAR NAYAK VS	// // 0
278	WP(C)/0028977/2023	THE STATE OF ODISHA ASHOSTAMA NAYAK VS	SUBHENDU KUMAR NAYAK VS	// // 0
279	WP(C)/0028978/2023	THE STATE OF ODISHA PRACHI MAHAVIDYALAYA, BBSR VS	GOPINATH MISHRA VS	// // 0
280	WP(C)/0028979/2023	REHABILITATION COUNCIL OF INDIA, NEW DELHI DURYODHAN NAYAK VS	DEBASISH SAMAL VS	// // 0
281	WP(C)/0028980/2023	STATE OF ODISHA BINAPANI BHOL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
282	WP(C)/0028981/2023	STATE OF ODISHA BALA KRUSHNA POLEI VS	TAPAS KUMAR ACHARYA VS	// // 0
283	WP(C)/0028982/2023	UNION OF INDIA RASAKUDI PRIMARY FISHERMAN CO OPERATIVE SOCIETY, PURRATH VS	SATYAJIT MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0028983/2023	DAMBARUDHAR PRADHAN VS BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ROURKELA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
285	WP(C)/0028984/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
286	WP(C)/0028985/2023	SARAT CHANDRA SWAIN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
287	WP(C)/0028986/2023	ANIMA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	WP(C)/0028987/2023	SAILABLENDRA KUMAR SWAIN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
289	WP(C)/0028988/2023	SATYARANJAN DAS VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
290	WP(C)/0028989/2023	RAGHUNATH MOHANTY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
291	WP(C)/0028990/2023	NALINIPRAVA CHHOTRAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
292	WP(C)/0028991/2023	ABHIMANYU SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
293	WP(C)/0028992/2023	BHIKSHYAKARI SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
294	WP(C)/0028993/2023	NALINIRANJAN PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
295	WP(C)/0028994/2023	AKHILA BEHERA	SAKTI PRASAD DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028995/2023	NIRAJA KANTA PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0028996/2023	M/S BASANT NAIK ENTERTAINMENT, BBSR	ADITYA MISHRA	//
		VS	VS	0
		THE ADDL. REGISTRAR OF SOCIETIES AND ADDL. D.M., CUTTACK		//
298	WP(C)/0028997/2023	SOMANATH ROUT	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028998/2023	NIROD KUMAR BEHERA	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		POWER GRID CORP. OF INDIA LTD., BBSR		//
300	WP(C)/0028999/2023	SUDHIR CHARAN DAS	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0029000/2023	KUMUD CHANDRA PRADHAN	SISHIR SUNDAR MOHANTY	//
		VS	VS	0
		THE VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
302	WP(C)/0029001/2023	BANTI KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0029002/2023	MATHURI CHARAN NAYAK	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0029003/2023	SK. FAYAZUDDIN AHEMAD	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0029004/2023	MADAN MOHAN ROUT	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0029005/2023	DURYODHAN SAHOO	PRONOY MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0029006/2023	STATE OF ODISHA RINKI SAHU VS	KSHIROD KUMAR SAHOO VS	// // ()
308	WP(C)/0029007/2023	COMMISSIONER OF CT AND GST,ODISHA KALU CHARAN BARAL VS	NISHIKANTA MISHRA VS	// // ()
309	WP(C)/0029008/2023	PARADEEP PORT TRUST, JAGATSINGHPUR JAGADISH CHANDRA PANIGRAHY VS	BYOMAKESH TRIPATHY VS	// // ()
310	WP(C)/0029009/2023	GITANJALI SAHU BABRUBAHAN PAL VS	BASUDEV PUJARI VS	// // ()
311	WP(C)/0029010/2023	STATE OF ODISHA M/S FALCON REAL ESTATE (P) LTD., BBSR VS	PRAVAT RANJAN SUTAR VS	// // ()
312	WP(C)/0029011/2023	STATE OF ODISHA KARTIKESWAR RANA VS	KRUSHNA CHANDRA RATH VS	// // ()
313	WP(C)/0029012/2023	STATE OF ODISHA M/S FALCON REAL ESTATE (P) LTD., BBSR VS	PRAVAT RANJAN SUTAR VS	// // ()
314	WP(C)/0029013/2023	STATE OF ODISHA RINKI SAHU VS	KSHIROD KUMAR SAHOO VS	// // ()
315	WP(C)/0029014/2023	COMMISSIONER OF CT AND GST,ODISHA SURESWARI BADHAI VS	SIDHESWAR MOHANTY VS	// // ()
316	WP(C)/0029015/2023	STATE OF ODISHA AMARENDRA MAZUMDAR VS	PRAVAT RANJAN SUTAR VS	// // ()
317	WP(C)/0029016/2023	STATE OF ODISHA RADHA ROUL VS STATE OF ODISHA	GOPABANDHU MISRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0029017/2023	MANAS RANJAN MISHRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
319	WP(C)/0029018/2023	HEMANTA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
320	WP(C)/0029019/2023	RASHMI BEHERA VS ODISHA INFORMATION COMMISSION, BBSR	MOHIT AGARWAL VS	// 0 //
321	WP(C)/0029020/2023	NIMAIN BADOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
322	WP(C)/0029021/2023	MANDARDHAR SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
323	WP(C)/0029022/2023	BHASKAR CHANDRA PRADHAN VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
324	WP(C)/0029023/2023	AJIT KUMAR SINGH VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
325	WP(C)/0029024/2023	KUMUDA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
326	WP(C)/0029025/2023	ASIMA BISWAL @ NAYAK VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
327	WP(C)/0029026/2023	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
328	WP(C)/0029027/2023	JYOTIMINA MANTRI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
329	WP(C)/0029028/2023	KUTARTHA SAHU	GOPABANDHU MISRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0029029/2023	MANGILAL HO	ABINASH ROUTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0029030/2023	M/S. MSP STEEL AND POWER LTD. KOLKATA	DIPAK KUMAR DEY	//
		VS	VS	()
		MCL, BURLA		//
332	WP(C)/0029031/2023	K.MIHIR KUMAR @ MIHIR KUMAR KULDIP	JAJATI KESHARI KHUNTIA	//
		VS	VS	()
		CHAIRMAN, NATIONAL ALUMINUM COMPANY LTD., KORAPUT		//
333	WP(C)/0029032/2023	AJAY KUMAR JOSHI @ AJAY JOSHI	BIKASH JENA	//
		VS	VS	()
		STATE OF ODISHA		//
334	WPCRL/0000125/2023	PRAKASH CHANDRA NAHAK	LAXMI CHARAN BEHERA	//0
		VS	VS	()
		SUPERITENDENT OF POLICE, GANJAM		//
335	ABLAPL/0009463/2023	GIRIDHARI MAHALIK	PRIYA RANJAN SINGH	GONDIA /245 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0009464/2023	GOPAL CHANDRA SWAIN	SAROJ RANJAN SUBUDHI	Maitri Vihar PS /188 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0009465/2023	UTTAM CHARAN DAS	ASHOK KUMAR SAHOO	KENDRAPARA SADAR /320 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0009466/2023	SANGRAM KESHARI BARIK	DEEPAK KU SAHOO	MAHAKALPARA /252 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0009467/2023	SURESH KUMAR PARIDA	SOUBHAGYA KUMAR DASH	SUNABEDA /152 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0009468/2023	SUBASH CHANDRA SAHANI	PABITRA KUMAR BEHERA	KENDRAPARA SADAR /257 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0009469/2023	STATE OF ODISHA JAGAN JENA VS	AKSHAYA KUMAR PANDEY VS	// NIKIRAI /171 /2020 ()
342	ABLAPL/0009470/2023	STATE OF ODISHA SURYAKANT SAHOO VS	SRINIBASH PADHI VS	// N.T.P.C. /84 /2023 ()
343	ABLAPL/0009471/2023	STATE OF ODISHA PRALAYA KUMAR TRIPATHY VS	DIPTI RANJAN BHOKTA VS	// KORAPUT VIGILANCE /17 /2015 ()
344	ABLAPL/0009472/2023	STATE OF ODISHA(VIG.) BHAKTARAM BURUDI VS	DIPTI RANJAN BHOKTA VS	// PADWA /13 /2009 ()
345	ABLAPL/0009473/2023	STATE OF ODISHA PRAVAS CHANDRA SARANGI VS	RABINDRA KUMAR BHUJABAL VS	// SATYABADI /270 /2023 ()
346	ABLAPL/0009474/2023	STATE OF ODISHA RAJAT ROUT VS	BISWARANJAN DALAI VS	// / /0 ()
347	ABLAPL/0009475/2023	STATE OF ODISHA RANJIT BARIK VS	MANORANJAN DAS VS	// PAHALA /266 /2023 ()
348	ABLAPL/0009476/2023	STATE OF ODISHA AMULYA MAJHI VS	DEBENDRA KUMAR SAHOO (1) VS	// BANARAPAL /277 /2023 ()
349	ABLAPL/0009477/2023	STATE OF ODISHA PRITIK @ PRATIK BISWAI VS	NIKUNJA KUMAR ROUT VS	// ERASAMA /359 /2023 ()
350	ABLAPL/0009478/2023	STATE OF ODISHA PRADIP KUMAR MOHANTY VS	DEBASISH PATNAIK VS	// BADAGODA P.S. /359 /2023 ()
351	ABLAPL/0009479/2023	STATE OF ODISHA SURESH MANTRI VS STATE OF ODISHA	BIKRAM RATH VS	// ATHGARH /168 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0009480/2023	BAIRAGI CHARAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /306 /2023 () //
353	ABLAPL/0009481/2023	SIMA @ SIMANCHALA PARIDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /436 /2023 () //
354	ABLAPL/0009482/2023	HAU @ SUBRAT DAS VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	BADAMBADI /307 /2023 () //
355	ABLAPL/0009483/2023	SUCHITRA MOHANTY VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BURLA /382 /2023 () //
356	ABLAPL/0009484/2023	SOMANATH KANTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /147 /2021 () //
357	ABLAPL/0009485/2023	UJWALA SAMAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /221 /2023 () //
358	ABLAPL/0009486/2023	SANJUKTA MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	JEYPORE VIGILANCE /26 /2023 () //
359	ABLAPL/0009487/2023	MANORAMA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHARABEL NAGAR P.S. /375 /2023 () //
360	ABLAPL/0009488/2023	BIJAYA KUMAR KHUNTIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /228 /2023 () //
361	ABLAPL/0009489/2023	NARAYAN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHANDARIPOKHARI /220 /2023 () //
362	ABLAPL/0009490/2023	SABIR KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /493 /2022 () //
363	ABLAPL/0009491/2023	MIR IDRISH @ IDIRISH	BHARAT JALLI	CUTTACK SADAR /480 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0009492/2023	STATE OF ODISHA JOGENDRA BASTIA	ACHYUTANANDA PATTANAIAK	// RANPUR /169 /2023
		VS	VS	()
365	ABLAPL/0009493/2023	STATE OF ODISHA KISHORE CHANDRA NAIK	SURYAKANTA DWIBEDI	// KHANDAPARA /21 /2023
		VS	VS	()
366	ABLAPL/0009494/2023	STATE OF ODISHA BINAY KUMAR DASH	KRUSHNA CHANDRA RATH	// / /0
		VS	VS	()
367	ABLAPL/0009495/2023	STATE OF ODISHA SABITA BEHERA	SATYA NARAYAN MISHRA (4)	// SORO /498 /2023
		VS	VS	()
368	ABLAPL/0009496/2023	STATE OF ODISHA LAXMAN BEHERA @ LAXMAN KUMAR BEHERA	SATYA NARAYAN MISHRA (4)	// MARINE KASIA /74 /2023
		VS	VS	()
369	ABLAPL/0009497/2023	STATE OF ODISHA SOMANATH KANTA	PRASANTA KUMAR NANDA	// SUNABEDA /148 /2021
		VS	VS	()
370	ABLAPL/0009498/2023	STATE OF ODISHA MUKUNDA DIGAL	SURYAKANTA DWIBEDI	// RAIKIA /90 /2023
		VS	VS	()
371	ABLAPL/0009499/2023	STATE OF ODISHA NARAYAN SAHOO	PARTHA SARATHI NAYAK	// KUAKHIA /319 /2023
		VS	VS	()
372	ABLAPL/0009500/2023	STATE OF ODISHA PRAMOD KUMAR SAHU	MOHENDRA KUMAR MOHAPATRO	// BERHAMPUR TOWN /313 /2023
		VS	VS	()
373	ABLAPL/0009501/2023	STATE OF ODISHA AKASH NAYAK	JAJATI KESHARI KHUNTIA	// RUPSA /81 /2023
		VS	VS	()
374	ABLAPL/0009502/2023	STATE OF ODISHA SUDHANSU BARIK	DEBASIS MISHRA	// KHETRARAJPUR /172 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0009503/2023	STATE OF ODISHA RINARANI BEHERA VS	SURENDRA KUMAR BISWAL VS	// RASGOBINDPUR /53 /2023 ()
376	WPC(OA)/0000733/2012	STATE OF ODISHA ASHOK KUMAR PUROHIT VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U.K. PATTNAIK, P. MAHAPATRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :01/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	41/2023 CRP/32/2023	JOGENDRA PRADHAN-MP	AMIT PRASAD BOSE
2	42/2023 CRP/33/2023	RAMESH CHANDRA NATH SHARMA-MP	SHAMBHU CHARAN NATH SHARMA
3	128/2023 JCRLA/76/2018	BIMALA ROUT-MP	GAYATRI PATRA (AMICUS CURIE)
4	129/2023 JCRLA/99/2018	MAHADEV BHATRA-MP	M/S.BHABANI SHANKAR DASPARIDA A.PRADHAN
5	181/2023 WPC(OAC)/3456/2014	PURNA CHANDRA BEURA-MP	
6	200/2023 SA/324/1989	SMT.KHEMI BEWA-MP	M/S.D.N.MISHRA,M/S.TANMAY MISHRA,P.K.DAS
7	201/2023 SA/324/1989	SMT.KHEMI BEWA-MP	M/S.D.N.MISHRA,M/S.TANMAY MISHRA,P.K.DAS
8	202/2023 SA/324/1989	SMT.KHEMI BEWA-MP	M/S.D.N.MISHRA,M/S.TANMAY MISHRA,P.K.DAS
9	273/2023 CMAPL/645/2023	BIJAYA KETAN JENA-MP	adv.
10	274/2023 CMAPL/646/2023	PRADIPTA@PRADEEPTA KUMAR DASH-MP	MAHESWAR MOHANTY
11	275/2023 CMAPL/647/2023	EE(ELECTRICAL), TPCODL, KENDRAPARA ELECTRICAL DIVISION	DISMONTING MOHANTY
12	276/2023 CMAPL/648/2023	MITALI MADHUMITA SAHANI-MP	ADV
13	277/2023 CMAPL/649/2023	HAREKRUSHNA PANDA-MP	ADV
14	278/2023 CMAPL/651/2023	JAYARAMA BHOI-MP	ADV.
15	287/2023 CRLMP/1453/2023	DHANANJAYA SABAT-MP	BAMADEV BARAL
16	301/2023 TRP(C)/283/2023	RASHMITA NAG-MP	BISWAJIT MOHAPATRA
17	302/2023 TRP(C)/284/2023	PUJA SINGH @ BHANJA-MP	PRATAP KUMAR NAYAK
18	303/2023 TRP(C)/285/2023	SNEHA PRIYA BEHERA-MP	SHRADHASHREE ROURTRAY
19	313/2023 MATA/64/2018	SANJAY KU.SAMAL-MP	
20	314/2023 MATA/241/2023	SUVRAJITA SAHANI @ SUBHRAJITA-MP	GOKULANANDA PADHI
21	342/2023 RVWPET/350/2023	DR. KRUSHNA CHANDRA JENA-MP	SUBHRANSU BHUSAN MOHANTY
22	343/2023 RVWPET/351/2023	STATE OF ODISHA-MP	PRAVAT KU. MUDULI, A.G.A
23	344/2023 RVWPET/351/2023	STATE OF ODISHA-MP	PRAVAT KU. MUDULI, A.G.A
24	344/2023 RPFAM/284/2023	JYOTI KRUSHNA PANDA-MP	UMAKANTA MOHAPATRA
25	345/2023 RVWPET/351/2023	STATE OF ODISHA-MP	PRAVAT KU. MUDULI, A.G.A
26	345/2023	NIRAKAR BEHERA-MP	JYOTIRMAYA SAHOO

27	RPFAM/286/2023 362/2023 CONTC/4913/2023	PARAMESWAR MOHANTY-MP	PRABUDDHA KUMAR PATTANAİK
28	640/2023 CRLREV/278/2020	DEBENDRA KUMAR NAYAK-MP	M/S. S.N.MISHRA (4),R.SAHOO,PRASANTA KUMAR JE
29	641/2023 CRLREV/464/2023	NIRANJAN RANA-MP	PUSPAMITRA MOHAPATRA
30	642/2023 CRLREV/531/2021	SAROJ KUMAR KANUNGO-MP	PRAFULLA CH BISWAL
31	643/2023 CRLREV/603/2018	OM RAKESH PARIDA-MP	PRASANNA KUMAR MOHANTY
32	644/2023 CRLREV/509/2022	NITYANANDA NAYAK-MP	
33	741/2023 FAO/105/2023	KD GOLD AND DIAMONDS PRIVATE LIMITED-MP	M/S P.K.RATH,SAMARENDRA KUMAR MOHANTY
34	742/2023 FAO/405/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
35	743/2023 FAO/406/2023	GOVERNING BODY OF SARASWATI SANSKRIT MAHILA M	SHISHIR KUMAR MOHANTY, JAGATSINGHPUR-MP
36	744/2023 FAO/331/2023	D.M., NEW INDIA ASSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
37	988/2023 CMP/1013/2023	ABANI KUMAR PANDA-MP	BISWAJIT MOHAPATRA
38	989/2023 CMP/1014/2023	BINODINI SAHOO-MP	KANONBALA ROY CHOUDHURY
39	990/2023 CMP/1015/2023	SURESH KUMAR DAS-MP	AMIT PRASAD BOSE
40	991/2023 CMP/1016/2023	MANJULATA TRIPATHY-MP	BIBEKANANDA BHUYAN
41	992/2023 CMP/1017/2023	SUKANTA NAYAK-MP	AMIT PRASAD BOSE
42	993/2023 CMP/1018/2023	ORISSA FINANCIAL CORPORATION, CUTTACK-MP	ABINASH ROURAY
43	994/2023 CMP/1019/2023	ORISSA STATE FINANCIAL CORPORATION, CUTTACK-MP	ABINASH ROURAY
44	1166/2023 BLAPL/9632/2023	GELHI @ ITISHREE PATI-MP	BISWORANJAN SWAIN
45	1167/2023 BLAPL/2737/2023	SAIKH SAUKAT-MP	BISHWARANJAN SAHU
46	1497/2023 MACA/837/2023	SUKANTI MALLICK-MP	PRADEEP KUMAR MISHRA
47	1498/2023 MACA/833/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
48	1499/2023 MACA/835/2023	D.M., NATIONAL INSURANCE CO.LTD., D.O I-MP	PRASANTA KUMAR MAHALI
49	1500/2023 MACA/838/2023	DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE	SUBRAT DASH
50	1501/2023 MACA/839/2023	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.	IRAMESH CHANDRA SAHOO 1
51	1502/2023 MACA/839/2023	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.	IRAMESH CHANDRA SAHOO 1
52	1503/2023 MACA/839/2023	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.	IRAMESH CHANDRA SAHOO 1
53	1504/2023 MACA/140/2023	SRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
54	1505/2023 MACA/840/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
55	1506/2023 MACA/841/2023	MANAGER (LEGAL), RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
56	1507/2023 MACA/842/2023	MAGMA HDI GENERAL INSURANCE COMPANY LTD.-MP	G.P. DUTTA
57	1508/2023 MACA/843/2023	MANAGER (LEGAL), SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN

58	1610/2023 ABLAPL/5335/2023	AKSHAYA KUMAR GURU-MP	
59	1611/2023 ABLAPL/7313/2023	SABAR TARAI-MP	
60	1612/2023 ABLAPL/3364/2023	SANJAYA KUMAR TARAI-MP	
61	1613/2023 ABLAPL/1828/2023	JAYAPRAKASH SAHOO-MP	SOMANATH SATAPATHY
62	1614/2023 ABLAPL/5644/2023	AJAYA KUMAR NAIK-MP	Sujit Kumar Das
63	1615/2023 ABLAPL/4091/2023	LOKNATH SINGH @ AKASH SINGH-MP	
64	1616/2023 ABLAPL/13825/2019	NIRANJANA MOHANTY-MP	SUKANTA KUMAR NAYAK
65	1617/2023 ABLAPL/2692/2018	PRAVIN KUMAR@PINKU@BABU MALLICK-MP	KULDEEP MOHANTY
66	2117/2023 CRLA/566/2018	SILU@PRADEEP KUMAR ACHARYA-MP	CHITTA RANJAN PATTNAIK
67	2118/2023 CRLA/986/2023	SANGRAM SWAIN-MP	BHABANI SHANKAR DASPARIDA
68	2119/2023 CRLA/986/2023	SANGRAM SWAIN-MP	BHABANI SHANKAR DASPARIDA
69	2120/2023 CRLA/987/2023	BICHITRANANDA DAS-MP	JAJATI KESHARI KHUNTIA
70	2121/2023 CRLA/987/2023	BICHITRANANDA DAS-MP	JAJATI KESHARI KHUNTIA
71	2122/2023 CRLA/988/2023	SACHIDA BARIK @ PREMALU-MP	SARAT KUMAR JENA
72	2123/2023 CRLA/988/2023	SACHIDA BARIK @ PREMALU-MP	SARAT KUMAR JENA
73	2124/2023 CRLA/988/2023	SACHIDA BARIK @ PREMALU-MP	SARAT KUMAR JENA
74	2125/2023 CRLA/704/2023	MANGALA CHARAN SAHU-MP	BISWA RANJAN DAS
75	2126/2023 CRLA/989/2023	RAMESH KUMBHAR-MP	SANTOSH KUMAR NANDA
76	2127/2023 CRLA/989/2023	RAMESH KUMBHAR-MP	SANTOSH KUMAR NANDA
77	2776/2023 CRLMC/4036/2022	ARUN KUMAR SWARNKAR-MP	RAKESH SHARMA
78	2777/2023 CRLMC/4013/2023	ASWINI KUMAR DASH@CHINTU@CHITU-MP	DEVASHIS PANDA
79	2778/2023 CRLMC/3972/2023	JAYANTI BISWAL @C INA-MP	BICHITRA NARAYANA SATAPATHY
80	2779/2023 CRLMC/4015/2023	JAIDEEP DAS GUPTA-MP	ARIJEET MISHRA
81	2780/2023 CRLMC/3409/2018	NIRMAL KU.OJHA-MP	
82	2781/2023 CRLMC/3409/2018	NIRMAL KU.OJHA-MP	
83	2782/2023 CRLMC/4019/2023	PURNA CHANDRA SETHI-MP	DIPTENDU SUNDAR RAY
84	2783/2023 CRLMC/4020/2023	PRITIMAYEE ROUT-MP	ARIJEET MISHRA
85	2784/2023 CRLMC/3280/2017	NAVEEN BHATIA-MP	M/S.TANMAY MISHRA
86	2785/2023 CRLMC/4023/2023	SARAT CHANDRA BISWAL-MP	PABITRA KUMAR BEHERA
87	2786/2023 CRLMC/4024/2023	SUSHIL KUMAR MAJHI @ MANTRI @ SUSHIL MAJHI-MP	RAMDAS ACHARY
88	2787/2023 CRLMC/3393/2016	GIRIRAJ SINGH MAJHI-MP	M/S.PRADIP KU.RAY
89	2788/2023	SISULA PRADHAN-MP	BISWA KUMAR MISHRA

90	CRLMC/4025/2023 2789/2023	PRADEEP@ PRADIP KUMAR MOHANTY-MP	DEBASIS PANDA
91	CRLMC/4026/2023 2790/2023	SUNIL MUNDA-MP	SIDHARTHA DAS
92	CRLMC/4028/2023 2791/2023	SAYEED KALIMUDDIN @ KALIM @ NINA-MP	
93	CRLMC/2027/2019 2792/2023	JAYANTI SAHOO-MP	KAILASH CHANDRA LENKA
94	CRLMC/3678/2023 2793/2023	SUSHANTA KUMAR BEHERA @ RUSIA-MP	SARBESWAR BEHERA
95	CRLMC/4029/2023 2794/2023	SHRUTIDHARA ARYA @ SRUTIDHAR ARYA-MP	HARIPAD MOHANTY
96	CRLMC/4030/2023 2795/2023	AYUSH MANISH THAKER-MP	BHARATI DASH
97	CRLMC/4034/2023 2796/2023	SATYABRATA BHUTIA-MP	TAPAS KUMAR ACHARYA
98	CRLMC/3254/2022 2797/2023	PRANABANDHU ROUT-MP	SUSANTA KUMAR ROUT
99	CRLMC/4035/2023 2798/2023	SAMIR RANJAN DAS @ SAMIR DAS-MP	SUBASH CHANDRA ROUSTRAY
100	CRLMC/4036/2023 2799/2023	CHANDAN KUMAR MALLICK-MP	RAMAKRISHNA NAIK
101	CRLMC/2742/2023 2800/2023	PRAPHULA KUMAR BARIK-MP	ACHYUTANANDA PATTANAIK
102	CRLMC/4042/2023 2801/2023	MINATI SAHU-MP	M.M.SWAN
103	CRLMC/2291/2022 2802/2023	SANJAY BARIK-MP	BHABANI SANKAR DAS
104	CRLMC/4044/2023 2803/2023	RANJAN KUMAR SAHOO-MP	DEEPAK RANJAN PARIDA
105	CRLMC/4045/2023 6041/2023	SHIVADATTA TRIPATHY-MP	NIRANJAN PANDA, N.SAMAL, M/S KALPANA NAYAK
106	WA/888/2022 6042/2023	CHASMIARA BEGUM-MP	ADV.
107	WA/2226/2023 6043/2023	BABAJI SAHOO-MP	KISHORE KUMAR JENA
108	WA/2227/2023 6044/2023	AJAYA KRUSHNA DAS-MP	ASHOK KUMAR MOHAPATRA
109	WA/789/2023 6045/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
110	WA/2228/2023 6046/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
111	WA/2228/2023 6047/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
112	WA/2228/2023 6048/2023	RAMESH CHANDRA ROUT-MP	MANOJ KUMAR MOHANTY
113	WA/2230/2023 6049/2023	STATE OF ODISHA-MP	LALATENDU SAMANTROY, A.G.A.
114	WA/2229/2023 6050/2023	STATE OF ODISHA-MP	LALATENDU SAMANTROY, A.G.A.
115	WA/2229/2023 6051/2023	STATE OF ODISHA-MP	LALATENDU SAMANTROY, A.G.A.
116	WA/2229/2023 6052/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
117	WA/2231/2023 6053/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
118	WA/2231/2023 6054/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
119	WA/2231/2023 6055/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
120	WA/2232/2023 6056/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A

121	6057/2023 WA/2232/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
122	6058/2023 WA/2233/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
123	6059/2023 WA/2233/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
124	6060/2023 WA/2233/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
125	6061/2023 WA/2234/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
126	6062/2023 WA/2234/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
127	6063/2023 WA/2234/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
128	6064/2023 WA/2235/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
129	6065/2023 WA/2235/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
130	6066/2023 WA/2235/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
131	13826/2023 WP(C)/28887/2023	BIBHUTI BHUSAN SWAIN-MP	SURYAKANTA DASH
132	13827/2023 WP(C)/13437/2023	KANTILATA NAIK-MP	
133	13828/2023 WP(C)/1543/2023	NARAYAN CHANDRA JENA-MP	SUBHASREE MOHANTY
134	13829/2023 WP(C)/72/2023	BISHNU CHARAN SAHOO-MP	SUBHASREE MOHANTY
135	13830/2023 WP(C)/1534/2023	DHIRAJ KUMAR MOHANTY-MP	SUBHASREE MOHANTY
136	13831/2023 WP(C)/1532/2023	KRUSHNA CHANDRA BEHERA-MP	SUBHASREE MOHANTY, M/S MANORANJAN MOHAN
137	13832/2023 WP(C)/331/2023	CHHABI RAM BEMAL-MP	SUBHASREE MOHANTY
138	13833/2023 WP(C)/330/2023	PRAVEEN THAPA-MP	SUBHASREE MOHANTY
139	13834/2023 WP(C)/332/2023	PREM BAHADUR THAPA-MP	SUBHASREE MOHANTY
140	13835/2023 WP(C)/5215/2023	RUDRA NARAYAN MOHANTY-MP	SUBHASREE MOHANTY
141	13836/2023 WP(C)/1530/2023	GOURI SHANKAR SAHA-MP	SUBHASREE MOHANTY, MR. MANORANJAN MOHAN
142	13837/2023 WP(C)/1531/2023	NIRMAL KUMAR-MP	SUBHASREE MOHANTY
143	13838/2023 WP(C)/1533/2023	BIKRAMADITYA DIP-MP	SUBHASREE MOHANTY, MR. MANORANJAN MOHAN
144	13839/2023 WP(C)/1526/2023	ARDHENDU MOULI PUROHIT-MP	SUBHASREE MOHANTY, MR. MANORANJAN MOHAN
145	13840/2023 WP(C)/1541/2023	ANJAN KUMAR ROUT-MP	SUBHASREE MOHANTY
146	13841/2023 WP(C)/1542/2023	PRIYA BRATA SWAIN-MP	SUBHASREE MOHANTY
147	13842/2023 WP(C)/329/2023	ISHWOR RANABHAT-MP	SUBHASREE MOHANTY
148	13843/2023 WP(C)/28890/2023	SHOBHAKAR SINGHA-MP	RABINARAYAN NAYAK
149	13844/2023 WP(C)/66/2023	PRAHALAD ROUT-MP	SUBHASREE MOHANTY
150	13845/2023 WP(C)/70/2023	SURYA KUMAR ROUT-MP	SUBHASREE MOHANTY
151	13846/2023 WP(C)/68/2023	JAYA PRAKASH SAHU-MP	SUBHASREE MOHANTY
152	13847/2023	RANJIT DANDPAT-MP	RABINARAYAN NAYAK

153	WP(C)/28891/2023 13848/2023	ISWAR CHANDRA LENKA-MP	SUBHASREE MOHANTY
154	WP(C)/63/2023 13849/2023	GAGAN BIHARI MISHRA-MP	SUBHASREE MOHANTY
155	WP(C)/1529/2023 13850/2023	BRUNDABAN KISAN-MP	SUBHASREE MOHANTY
156	WP(C)/1527/2023 13851/2023	MANOJ KUMAR ROUT-MP	SUBHASREE MOHANTY
157	WP(C)/1536/2023 13852/2023	SATYAJIT MISHRA-MP	SUBHASREE MOHANTY
158	WP(C)/1540/2023 13853/2023	BIRANCHI NARAYAN PARIDA-MP	SUBHASREE MOHANTY
159	WP(C)/1538/2023 13854/2023	NIRANJAN NAYAK-MP	SUBHASREE MOHANTY
160	WP(C)/1528/2023 13855/2023	MANORANJAN SAHOO-MP	SUBHASREE MOHANTY
161	WP(C)/75/2023 13856/2023	SIDHARTHA KUMAR PADHI-MP	SUBHASREE MOHANTY
162	WP(C)/64/2023 13857/2023	BIJAYA KUMAR PARIDA-MP	NARENDRA KUMAR DAS
163	WP(C)/28893/2023 13858/2023	ANJALI RAJGURU-MP	
164	WP(C)/14478/2023 13859/2023	BUDU DASH-MP	TRILOCHAN NANDA
165	WP(C)/28894/2023 13860/2023	DEBA KUMAR DEY-MP	AMIT PATNAIK
166	WP(C)/28895/2023 13861/2023	PARIKSHITA PATTANAIK-MP	PRAFULLA KUMAR MOHAPATRA
167	WP(C)/28898/2023 13862/2023	RAJEEB KUMAR KALIA-MP	LAXMI NARAYAN RAYATSINGH
168	WP(C)/28899/2023 13863/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
169	WP(C)/23352/2014 13864/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
170	WP(C)/23352/2014 13865/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
171	WP(C)/24418/2023 13866/2023	KALYANI KUMARI MISHRA-MP	
172	WP(C)/23352/2014 13867/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
173	WP(C)/28907/2023 13868/2023	BAISHNABA MAHANTA-MP	PRADEEP KUMAR DAS
174	WP(C)/23352/2014 13869/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
175	WP(C)/23352/2014 13870/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
176	WP(C)/28908/2023 13871/2023	KRUSHNA CHANDRA MAJHI-MP	KEDAR CHANDRA SARANGI
177	WP(C)/23352/2014 13872/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
178	WP(C)/23352/2014 13873/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
179	WP(C)/28910/2023 13874/2023	BANASHREE BHUYAN-MP	PRANAB KUMAR SAMANTRAY
180	WP(C)/23352/2014 13876/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
181	WP(C)/28916/2023 13877/2023	M/S. JAIN ROAD CARRIER PVT. LTD., BBSR-MP	KAJAL SAHOO
182	WP(C)/23352/2014 13878/2023	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
183	WP(C)/28917/2023 13879/2023	PREMANANDA JENA-MP	SUDHIR KUMAR MALLICK

184	13880/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
185	13881/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	
186	13882/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
187	13883/2023 WP(C)/28928/2023	ASHOK KUMAR SUNDARAY-MP	BIBHUTI RANJAN MOHANTY
188	13884/2023 WP(C)/28929/2023	SUBASH CHANDRA NAYAK-MP	BIBHUTI RANJAN MOHANTY
189	13885/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	
190	13886/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
191	13887/2023 WP(C)/28931/2023	CHINARYSUBARAO PATRA-MP	GYAN RANJAN NAYAK
192	13888/2023 WP(C)/13074/2023	SIBA PRASAD PATNAIK-MP	
193	13889/2023 WP(C)/18165/2023	SAMIR KUMAR MOHANTY-MP	
194	13890/2023 WP(C)/18169/2023	JYOTI PRAKASH MISRA-MP	
195	13891/2023 WP(C)/19105/2023	BINODINI DEVI @ CHOUDHURY-MP	
196	13892/2023 WP(C)/28932/2023	GOPABANDHU DEVELOPMENT SOCIETY, BBSR-MP	KRUSHNA CHANDRA DASH
197	13893/2023 WP(C)/20082/2023	ANIL DAS-MP	
198	13894/2023 WP(C)/28354/2022	AJOY SAHU-MP	
199	13895/2023 WP(C)/28933/2023	SIDHARTHA PRUSTY-MP	SAILABALA JENA
200	13896/2023 WP(C)/26249/2023	TRINATH CHARAN PATNAIK-MP	JYOTIRMAY GUPTA
201	13897/2023 WP(C)/28939/2023	SAGAR DASH-MP	UMAKANT SAHOO
202	13898/2023 WP(C)/28941/2023	MAMATA DASH-MP	RAJJEET ROY
203	13899/2023 WP(C)/28942/2023	GEETANJALI NAYAK-MP	AMIT PRASAD BOSE
204	13900/2023 WP(C)/17014/2023	BIJAY KU. BHUYAN-MP	ARUN KUMAR ROUT
205	13901/2023 WP(C)/4450/2023	NIRMALA BEHERA-MP	KABIRAJ PRADHAN
206	13902/2023 WP(C)/27317/2023	NIRUPAMA MISHRA-MP	
207	13903/2023 WP(C)/26392/2023	SURESH LAMA-MP	BIBHUTI BHUSAN SWAIN
208	13904/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SATYABRATA MOHANTY (1)
209	13905/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
210	13906/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
211	13907/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
212	13908/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
213	13909/2023 WP(C)/28954/2023	UGRI MALLICK-MP	BIBHUTI BHUSAN MISHRA
214	13910/2023 WP(C)/12252/2012	GOLAPI PODH-MP	AMITAV TRIPATHY
215	13911/2023	RAGHUPATI MOHAPATRA-MP	BIDESH RANJAN BEHERA

216	WP(C)/35863/2022 13912/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
217	WP(C)/23352/2014 13913/2023	SISIR KUMAR PADHIHARY-MP	BICHITRA MOHAN MOHAPATRA
218	WP(C)/25138/2023 13914/2023	SARASWATI SHISHU VIDYA MANDIR, COLLEGE SQUARE, CUTTACK-MP	CHITRA SENI PRADA
219	WP(C)/28956/2023 13915/2023	M/S. MAA MANGALA CONSTRUCTION, JAGATSINGHPURIM	BHREE TRIPATHY
220	WP(C)/28957/2023 13916/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
221	WP(C)/23352/2014 13917/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
222	WP(C)/23352/2014 13918/2023	M/S. MAA MANGALA CONSTRUCTION, JAGATSINGHPURIM	BHREE TRIPATHY
223	WP(C)/28958/2023 13919/2023	SURIA BEGUM-MP	BIBEKANANDA BHUYAN
224	WP(C)/15466/2022 13920/2023	PRASANT KU.NAYAK-MP	
225	WP(C)/6341/2013 13921/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
226	WP(C)/23352/2014 13922/2023	GIRISH CH.MOHANTY-MP	
227	WP(C)/23352/2014 13923/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
228	WP(C)/23352/2014 13924/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
229	WP(C)/23352/2014 13925/2023	GIRISH CH.MOHANTY-MP	SIVA SANKAR CHAINI
230	WP(C)/23352/2014 13926/2023	BHARAT CHANDRA SING-MP	SATYAJIT SAMAL
231	WP(C)/14187/2023 13927/2023	PATIT PABAN PATRA-MP	SATYAJIT SAMAL
232	WP(C)/14192/2023 13928/2023	NRUPATI CHARAN MAHANTA-MP	SATYAJIT SAMAL
233	WP(C)/14194/2023 13929/2023	PRABHATI MANJARI ROUSTRAY-MP	SATYAJIT SAMAL
234	WP(C)/14191/2023 13930/2023	SURYA NARAYAN PATRA-MP	UMESH CHANDRA BEHURA
235	WP(C)/28959/2023 13931/2023	RENULATA KAR @ RENUKA KAR-MP	
236	WP(C)/26732/2023 13932/2023	PRIYAMBADA BISWAL-MP	SATYABRATA MOHANTY
237	WP(C)/28402/2023 13933/2023	PRASANTA KUMAR SUNDARAY-MP	BIBHUTI RANJAN MOHANTY
238	WP(C)/28963/2023 13934/2023	RABINDRA MOHAN SENAPATI-MP	PRASANTA KUMAR NAYAK
239	WP(C)/28965/2023 13935/2023	MANOJ KUMAR PANDEY-MP	SUBHADUTTA ROUSTRAY
240	WP(C)/18259/2022 13936/2023	BICHITRA KUMAR NAYAK-MP	RAMESH KUMAR SAHU
241	WP(C)/28969/2023 13937/2023	BIBHU DAS-MP	BIBEKANANDA BHUYAN
242	WP(C)/28968/2023 13938/2023	SAROJABALA MOHANTY-MP	
243	WP(C)/25130/2023 13939/2023	RAMESH CHANDRA JENA-MP	NIRANJAN LENKA
244	WP(C)/28984/2023 13940/2023	DAMBARUDHAR PRADHAN-MP	SAUBHAGYA KUMAR SAMAL
245	WP(C)/28983/2023 13941/2023	RASAKUDI PRIMARY FISHERMAN CO OPERATIVE SOCIETY, APRATAPRA	THAPRATH
246	WP(C)/28982/2023 13942/2023	SARAT CHANDRA SWAIN-MP	UMESH CHANDRA MOHANTY
	WP(C)/28985/2023		

247	13943/2023 WP(C)/28987/2023	SAIENDRA KUMAR SWAIN-MP	UMESH CHANDRA MOHANTY
248	13944/2023 WP(C)/28988/2023	SATYARANJAN DAS-MP	UMESH CHANDRA MOHANTY
249	13945/2023 WP(C)/28989/2023	RAGHUNATH MOHANTY-MP	UMESH CHANDRA MOHANTY
250	13946/2023 WP(C)/22099/2023	KATHIA DEHURY-MP	BICHITRA NARAYANA SATAPATHY
251	13947/2023 WP(C)/22108/2023	MRUNMAYA KUMAR BAI-MP	BICHITRA NARAYANA SATAPATHY
252	13948/2023 WP(C)/21607/2023	SARAT CHANDRA MALLICK-MP	
253	13949/2023 WP(C)/29007/2023	KALU CHARAN BARAL-MP	NISHIKANTA MISHRA
254	13950/2023 WP(C)/29006/2023	RINKI SAHU-MP	Kshirod Kumar Sahoo
255	13951/2023 WP(C)/29014/2023	SURESWARI BADHAI-MP	SIDHESWAR MOHANTY
256	13952/2023 WP(C)/29019/2023	RASHMI BEHERA-MP	MOHIT AGARWAL
257	13953/2023 WP(C)/29013/2023	RINKI SAHU-MP	KSHIROD KUMAR SAHOO
258	13954/2023 WP(C)/29025/2023	ASIMA BISWAL @ NAYAK-MP	ABINASH ROUTRAY
259	13955/2023 WP(C)/29029/2023	MANGILAL HO-MP	ABINASH ROUTRAY
260	13956/2023 WP(C)/14790/2023	PUNYA PRABHA MISHRA-MP	KRISHNA CHANDRA SAHU
261	13957/2023 WP(C)/14492/2021	GLP DEVELOPERS LTD-MP	MANOJ VERMA
262	13958/2023 WP(C)/17441/2017	M/S.AA ESS TRADELINKS PVT.LTD.-MP	M/S.DIPAK KUMAR DEY
263	13959/2023 WP(C)/29032/2023	AJAY KUMAR JOSHI @ AJAY JOSHI-MP	BIKASH JENA